

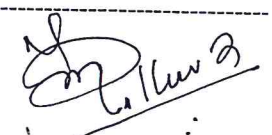
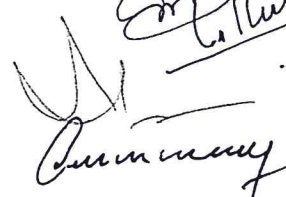
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/205/2017
PETITION NUMBER : CP/29/2016
NAME OF THE PETITIONER(S) : ALEXANDER CORREYA
NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	N. J. MARILYN	ADVOCATE	
	Sreenivas. R. to R. a. P. V. SELVARAJAN	ADVOCATE	

ORDER

Counsel for petitioner present. Counsels for R1 to R6 and R7 & R9 are present and prayed time for making submissions. Time is extended at request. Put up on 20.02.2018.

^{-Sel-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-Sel-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc